

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/134/2018
NAME OF THE PETITIONER(S) : ENISYS MANAGEMENT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Rejamohamed	Counsel for Petitioner	
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ORDER

Counsel for the applicant present. Representative of RoC present and filed report.
Heard. Order is reserved.

^{sd-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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